

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

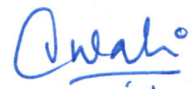
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017


NAME OF THE PARTIES: M. C. Chemicals & Anr.
V/s.
M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Mr. Ahuramazda Postvala ilb Wadia Ghandy & Co. for Resp. Nos. 2, 4 & 5	Advocate.	
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2.)	MR. VAIBHAV WALI ilb JwirlCorp. for Petitioner	Advocate	
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3)	Adv. Archan Shah ilb Rajana Associates for R7.		
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Order

TCP No.74/397-398/ NCLT/MB//MAH/2010

At request of the parties, list this matter for hearing on 11.4.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)